

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 1

C.P. (IB)/92(CH)2024

IN THE MATTER OF:

State Bank of India

...

Petitioner

Versus

Adish Oswal

...

Respondent

Under Section: 94, IBC 2016

Order delivered on 22.04.2024

CORAM:

**SHRI. P.S.N. PRASAD,
HON'BLE MEMBER (J)**

PRESENT:

For the Petitioner : Mr. Baldev Badhran, Advocate.

ORDER

Counsel for the Petitioner-State Bank of India is present. Since the Hon'ble Member (Technical) is not present in the Court and also refused to conduct the Court's matter, the matter is now posted to 08.05.2024.

Sd/-

**(DR. P.S.N. PRASAD)
HON'BLE MEMBER (J)**